

**Court – I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 400 of 2014 in DFR No.1887 of 2014 &  
IA No.401 of 2014 in DFR No.1888 of 2014**

**IA No. 400 of 2014 in DFR No.1887 of 2014 &**

**Dated: 09<sup>th</sup> January, 2015**

**IN THE MATTER OF:-**

**Niko Resources Ltd.**

**.... Appellant (s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board and Anr.**

**... Respondent (s)**

**IA No.401 of 2014 in DFR No.1888 of 2014**

**IN THE MATTER OF:-**

**Niko Resources Ltd.**

**.... Appellant (s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board and Anr.**

**... Respondent (s)**

**ORDER**

The Court has not assembled today. As agreed by the parties, post the matter for further hearing on **20.03.2015.**

**Court Master**

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